

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 262 of 2011 in DFR 1162 of 2011**

**Dated: 16<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Tamil Nadu Generation &  
Distribution Company Limited .... Appellant (s)**

**Versus**

**Powergrid Corporation of India  
Limited & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Mr. S. Balaguru, S.E.**

**Counsel for the Respondent(s) : None**

**ORDER**

Issue notice to the respondents returnable on **28<sup>th</sup> November, 2011**. Dasti service is permitted.

Post the matter on **28<sup>th</sup> November, 2011**.

**(Rakesh Nath)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

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